

Government of India
Ministry of Drinking Water and Sanitation

LOK SABHA
UNSTARRED QUESTION NO.2227
TO BE ANSWERED ON 10-03-2016

Irregularities under SBM

†2227. **SHRI ANOOP MISHRA:**

Will the Minister of **DRINKING WATER AND SANITATION** be pleased to state:

- (a) whether large scale irregularities have reportedly been committed in the construction of toilets under the sanitation schemes in various States in the country including Uttar Pradesh during the last three years and the current year;
- (b) if so, the details thereof, State/UTwise; and
- (c) the remedial action taken/being taken by the Union Government in this regard, State/UT-wise?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF DRINKING WATER & SANITATION

(SHRI RAM KRIPAL YADAV)

(a) to (c) The Government of India implements Swachh Bharat Mission (Gramin)[SBM-G], a centrally sponsored scheme to facilitate States in accelerating rural sanitation coverage. Sanitation is a State subject and the implementation of the programme lies with the States. The role of Government of India is to provide technical and financial support. Complaints if any, received from various quarters, are immediately forwarded to the respective State Governments for appropriate corrective measure.